

Ennore, and Tuticorin, and at the proposed thermal power stations in Mettur and Madurai areas. This proposal has not been found acceptable due to the heavy outgo of foreign exchange involved and resource constraints. The Government of Tamil Nadu have been appraised of the position. However, a task force has been set up to examine the feasibility of installation of combined cycle gas turbines for meeting the peaking power requirements of highly power deficit areas.

M/s Southern Petrochemical Industries Corporation Limited had invited offers for installation of a captive power plant of 18 MW capacity for their fertilizer complex at Tuticorin. On the basis of their evaluation of price and delivery schedule in comparison with BHEL, M/s SPIC sought permission of the Government for the import of turbo-generator sets. BHEL have now made a revised offer to SPIC. The matter is under consideration.

Assessment of Energy Generation During Sixth Plan

*55. SHRI MANOHAR LAL SAINI :
SHRI B.V. DESAI :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that an assessment has recently been made regarding energy generation during Sixth Five Year Plan;

(b) if so, the facts in this regard; and

(c) the percentage by which energy generation is likely to fall short of consumption in the country by the end of the Plan period ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) It has been assessed that energy generation during 1984-85 would be about 156 billion

units comprising thermal 100.5 billion units, hydro 52 billion units and nuclear 3.5 billion units.

(c) The power shortage at the end of the Sixth Plan is expected to be about 6 per cent.

Payment of Arrears of Salaries to Employees of Hindustan Samachar

*56. SHRI MADHAVRAO SCINDIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a Co-ordination Committee of Working Journalists Organisations had appealed to Government on January 26, 1984, to intervene and help to resolve the "tangle" in the Hindi news agency "Hindustan Samachar" and to ensure payment of arrears of salaries to its employees ;

(b) if so, the details of the matter ; and

(c) Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) Does not arise.

(c) Delhi Administration have reported that the Hindustan Samachar Karamchhari Union and the Management had approached them for sorting out their problems. They have since resolved their differences and entered into a comprehensive settlement on 12.1.1984. It has also been reported that the Hindustan Samachar Karamchhari Union have withdrawn their agitation.

Improvements in T.V. Centre at Srinagar

*57. SHRI ABDUL RASHID KABULI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the specific improvements and additions in equipment being made at T.V. Centre at Srinagar (J&K) to increase its frequency and beam its programmes to neighbouring countries, like P kistan, Afghanistan and China, and

(b) when Srinagar T V. Centre being switched over to colour and upgraded and other improvements are being made to cater to the tourists and local people ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H K L. BHAGAT) : (a) No specific improvements and additions are being made to the TV Centre of Srinagar as it is already operating on 10 KW power which is the highest power used for TV transmissions in the country. The proposed High Power T V transmitters at Jammu and Poonch located near the border are expected to provide further coverage to areas in J&K.

(b) Some equipment has been provided in Srinagar TV Centre for the production of programmes in colour and this station is already telecasting programmes in colour. Colour content of the programmes is being progressively increased depending upon the availability of resources.

Telecast of Cricket Matches and Movies

*58 SHRI G Y KRISHNAN Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether Government's attention has been drawn to the Indian Express of 27 January, 1984 that Chief Consultant, Planning Commission has warned against telecast of cricket matches and movies, and

(b) if so, the other suggestions made by him to Government and the reaction of Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H K L. BHAGAT) : (a) Yes, Sir,

(b) A statement is attached.

Statement

As per report appearing in the "Indian Express" dated 27th January, 1984 Prof Yashpal while participating in a Seminar organised by Delhi University referred to the following points

- (i) Telecast of Cricket Test Matches and movies.
- (ii) Reliance on foreign experts and a centralised mode of programmes
- (iii) Programme making under INSAI-IB scheme to be given to voluntary organisations etc etc

2. Promotion of sports in the country is a declared policy of the Government Doordarshan, as a means of reaching large population of the country, is telecasting various sports activities. While telecasting sports programmes, interests of the viewers in particular sports are also kept in view. Since Doordarshan has also to cater to the entertainment needs of the viewers, feature films form part of its programme schedules.

3. It is not a fact that Doordarshan is relying on foreign experts for production of programmes. Only good educational/informative/entertaining programmes from abroad are selected for telecast. The percentage of such programmes telecast by Doordarshan is about 4% only of the total TV time.

4. Regarding the suggestion that task of programme making under INSAI-IB should be given to voluntary organisations or groups of people such as colleges and